

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No218
CP(IB)/56(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on 13/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Arjun Sheth.
For the Respondent : Advocate, Ms. Khyati Punjabi for Adv. Mr. Aditya Gupta.

ORDER

Matter is substantially heard.

Learned counsel, Mr. Sheth undertakes to file details of application being within limitation in view of the orders passed by the Hon'ble Supreme Court during COVID pandemic period from March, 2020.

List it on 27.07.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**